

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 23.05.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	49203/2024	23.05.2024	BLAPL-3529/2023	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-05-17	BAIL-2	(Seat No-10)
2	49207/2024	23.05.2024	WP (C) - 12774/2024	S. SATPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH -4	(Seat No-38)
3	49208/2024	23.05.2024	WP (C) - 12491/2024	M.M. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Seat No-30)
4	49210/2024	23.05.2024	WP (C) - 12410/2024	A. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Seat No-30)
5	49211/2024	23.05.2024	WP (C) - 12421/2024	A. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Seat No-30)
6	49213/2024	23.05.2024	WP (C) - 12424/2024	A PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Seat No-30)
7	49214/2024	23.05.2024	WP (C) - 12428/2024	A. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Seat No-30)
8	49215/2024	23.05.2024	WP (C) - 12429/2024	A PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Seat No-30)
9	49216/2024	23.05.2024	WP (C) - 12470/2024	A. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Seat No-30)
10	49218/2024	23.05.2024	CONTC-4246/2024	N.K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-05-21		(Seat No-30)

11	49219/2024	23.05.2024	BLAPL-2349/2024	P SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	BAIL-2	(Se at No-9)
12	49221/2024	23.05.2024	CONTC-4170/2024	D HOTA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21		(Se at No-9)
13	49222/2024	23.05.2024	BLAPL-3373/2024	SA HALDA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21		(Se at No-9)
14	49223/2024	23.05.2024	CONTC-4213/2024	S. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-05-21	CONTEMPT	(Se at No-9)
15	49225/2024	23.05.2024	BLAPL-2827/2024	SS PATTANAİK	C.O.	COURT NO. 5	Order Dtd. 2024-05-21		(Se at No-9)
16	49226/2024	23.05.2024	WA-684/2022	D NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-05-14	WRIT APPEAL	(Se at No-5)
17	49227/2024	23.05.2024	CONTC-4219/2024	P.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No-5)
18	49228/2024	23.05.2024	BLAPL-5033/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-05-20		(Se at No-5)
19	49229/2024	23.05.2024	BLAPL-5004/2024	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-05-20		(Se at No-5)
20	49230/2024	23.05.2024	CONTC-4233/2024	N. ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	CONTEMPT	(Se at No-6)
21	49231/2024	23.05.2024	BLAPL-3670/2024	SARAT DASH	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No-6)
22	49233/2024	23.05.2024	WP (C) - 12473/2024	A. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No-30)
23	49234/2024	23.05.2024	BLAPL-3515/2024	G. R. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No-)

									30)
24	49235/2 024	23.05.202 4	BLAPL- 4996/20 24	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-05-20		(Se at No- 30)
25	49236/2 024	23.05.202 4	CONTC- 4107/20 24	R K BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No- 30)
26	49237/2 024	23.05.202 4	BLAPL- 3633/20 24	S. CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	BAIL-1	(Se at No- 2)
27	49238/2 024	23.05.202 4	WP (C) - 12477/2 024	A PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 30)
28	49240/2 024	23.05.202 4	CONTC- 4051/20 24	R K BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 5)
29	49241/2 024	23.05.202 4	BLAPL- 3602/20 24	H. K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	BAIL-2	(Se at No- 9)
30	49242/2 024	23.05.202 4	BLAPL- 3484/20 24	PK MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No- 9)
31	49243/2 024	23.05.202 4	WP (C) - 12692/2 024	A PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No- 13)
32	49244/2 024	23.05.202 4	CONTC- 4158/20 24	S SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No- 13)
33	49245/2 024	23.05.202 4	BLAPL- 3601/20 24	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No- 13)
34	49246/2 024	23.05.202 4	WP (C) - 12497/2 024	A PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 30)
35	49247/2 024	23.05.202 4	BLAPL- 3549/20 24	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No- 30)
36	49249/2 024	23.05.202 4	BLAPL- 3496/20	A KHAN	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at

			24						No-30)
37	49250/2024	23.05.2024	CONTC-4239/2024	NIRANJAN ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	CONTEMPT	(Se at No-6)
38	49251/2024	23.05.2024	WP (C) - 12698/2024	A PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No-13)
39	49252/2024	23.05.2024	CONTC-4206/2024	SATYAJIT SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No-13)
40	49253/2024	23.05.2024	BLAPL-3485/2024	GR PATRA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No-13)
41	49254/2024	23.05.2024	WP (C) - 12699/2024	A PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No-13)
42	49255/2024	23.05.2024	CONTC-4232/2024	NIRANJAN ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	CONTEMPT	(Se at No-6)
43	49257/2024	23.05.2024	WP (C) - 12832/2024	V MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No-20)
44	49258/2024	23.05.2024	BLAPL-3506/2024	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No-20)
45	49259/2024	23.05.2024	BLAPL-3479/2024	J. KAMILA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No-20)
46	49260/2024	23.05.2024	WP (C) - 11926/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No-27)
47	49261/2024	23.05.2024	BLAPL-3611/2024	NITYANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	BAIL-1	(Se at No-3)
48	49263/2024	23.05.2024	BLAPL-3665/2024	L ACHARI	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	BAIL-1	(Se at No-5)
49	49265/2024	23.05.2024	WP (C) -	B. SAMAL	C.O.	COURT	Order Dtd.	WRIT	(Se

	024	4	12911/2 024			NO. 1	9999-12-31	BRANCH -7	at No- 10)
50	49266/2 024	23.05.202 4	WP (C) - 12837/2 024	R K BASTIA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
51	49267/2 024	23.05.202 4	WP (C) - 12836/2 024	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
52	49268/2 024	23.05.202 4	CONTC- 4241/20 24	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 20)
53	49269/2 024	23.05.202 4	WP (C) - 3261/20 16	S.R. OJHA	C.O.	COURT NO. 1	Order Dtd. 2024-05-15	WRIT BRANCH -8	(Se at No- 42)
54	49270/2 024	23.05.202 4	CONTC- 4240/20 24	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 6)
55	49272/2 024	23.05.202 4	CONTC- 4237/20 24	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 6)
56	49273/2 024	23.05.202 4	CMAPL- 36/2024	N.D. TRIPA THY	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 6)
57	49274/2 024	23.05.202 4	CONTC- 4236/20 24	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 6)
58	49275/2 024	23.05.202 4	CONTC- 4235/20 24	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 6)
59	49276/2 024	23.05.202 4	LAA- 82/2010	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	FIRST APPEAL	(Se at No- 7)
60	49277/2 024	23.05.202 4	WP (C) - 13236/2 024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -2	(Se at No- 45)
61	49278/2 024	23.05.202 4	WP (C) - 24945/2 023	PK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH -4	(Se at No- 17)

62	49279/2 024	23.05.202 4	WP (C) - 13036/2 024	P.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-07-08	WRIT BRANCH -8	(Se at No- 43)
63	49280/2 024	23.05.202 4	WP (C) - 13113/2 024	SAPAN KUMAR PAL	C.O.	COURT NO. 16	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
64	49281/2 024	23.05.202 4	WP (C) - 587/202 4	DK JENA	C.O.	COURT NO. 16	Order Dtd. 2024-05-20	WRIT BRANCH -4	(Se at No- 52)
65	49282/2 024	23.05.202 4	WP (C) - 12831/2 024	A SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
66	49283/2 024	23.05.202 4	WP (C) - 12826/2 024	R.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -5	(Se at No- 20)
67	49284/2 024	23.05.202 4	BLAPL- 8864/20 23	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-15	BAIL-2	(Se at No- 8)
68	49285/2 024	23.05.202 4	BLAPL- 8864/20 23	D.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-15	BAIL-2	(Se at No- 8)
69	49286/2 024	23.05.202 4	WP (C) - 8526/20 24	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 47)
70	49287/2 024	23.05.202 4	CRLMC- 569/202 4	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-05-17	CRIMIN AL MISC	(Se at No- 5)
71	49288/2 024	23.05.202 4	WP (C) - 9866/20 24	S BARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No- 28)
72	49289/2 024	23.05.202 4	WP (C) - 12806/2 024	A.P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
73	49290/2 024	23.05.202 4	WP (C) - 12828/2 024	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
74	49291/2 024	23.05.202 4	WP (C) - 10056/2 024	PK DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No-

									32)
75	49292/2 024	23.05.202 4	WP (C) - 12801/2 024	KALPATARU PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
76	49293/2 024	23.05.202 4	WP (C) - 12810/2 024	A SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
77	49294/2 024	23.05.202 4	WP (C) - 13195/2 024	T BAG	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
78	49295/2 024	23.05.202 4	WP (C) - 8860/20 24	DILIP KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH -8	(Se at No- 43)
79	49296/2 024	23.05.202 4	WP (C) - 13183/2 024	BP TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
80	49297/2 024	23.05.202 4	WP (C) - 12834/2 024	A SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
81	49298/2 024	23.05.202 4	WP (C) - 13239/2 024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -2	(Se at No- 45)
82	49299/2 024	23.05.202 4	WP (C) - 13130/2 024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
83	49300/2 024	23.05.202 4	WP (C) - 13282/2 024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -2	(Se at No- 45)
84	49301/2 024	23.05.202 4	FAO- 202/202 4	SK SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 2)
85	49302/2 024	23.05.202 4	WP (C) - 13179/2 024	A PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
86	49303/2 024	23.05.202 4	WP (C) - 13284/2 024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -2	(Se at No- 45)
87	49304/2 024	23.05.202 4	WP (C) - 12878/2	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH	(Se at

			024					-5	No-20)
88	49305/2 024	23.05.202 4	FAO- 208/202 4	AK ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 2)
89	49306/2 024	23.05.202 4	WP (C) - 13180/2 024	B. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
90	49307/2 024	23.05.202 4	FAO- 208/202 4	SSAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 2)
91	49308/2 024	23.05.202 4	WP (C) - 12962/2 024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No- 10)
92	49309/2 024	23.05.202 4	FAO- 209/202 4	SSAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 2)
93	49310/2 024	23.05.202 4	WP (C) - 13071/2 024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No- 43)
94	49311/2 024	23.05.202 4	FAO- 210/202 4	K C KAR	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 2)
95	49313/2 024	23.05.202 4	WP (C) - 13117/2 024	B CHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
96	49314/2 024	23.05.202 4	FAO- 210/202 4	SSAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 2)
97	49315/2 024	23.05.202 4	WP (C) - 13285/2 024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -2	(Se at No- 45)
98	49316/2 024	23.05.202 4	FAO- 211/202 4	SSAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 2)
99	49317/2 024	23.05.202 4	FAO- 212/202 4	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 2)
10	49318/2	23.05.202	WP (C) -	DEBASISH	C.O.	COURT	Order Dtd.	WRIT	(Se

0	024	4	13223/2 024	SAMAL		NO. 23	2024-05-21	BRANCH -2	at No- 45)
10 1	49319/2 024	23.05.202 4	WP (C) - 13125/2 024	DR P CHULI	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
10 2	49320/2 024	23.05.202 4	CONTC- 4234/20 24	NIRANJAN ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 3)
10 3	49321/2 024	23.05.202 4	MACA- 396/202 3	SK SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 4)
10 4	49322/2 024	23.05.202 4	MACA- 396/202 3	J DEHURY	C.O.	COURT NO. 23		MISC. APPEAL SEC.	(Se at No- 4)
10 5	49323/2 024	23.05.202 4	CONTC- 4151/20 24	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 2)
10 6	49324/2 024	23.05.202 4	CONTC- 4154/20 24	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 2)
10 7	49325/2 024	23.05.202 4	WP (C) - 13166/2 024	A PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
10 8	49326/2 024	23.05.202 4	WP (C) - 12467/2 024	A PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 30)
10 9	49327/2 024	23.05.202 4	CONTC- 4153/20 24	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21		(Se at No- 30)
11 0	49328/2 024	23.05.202 4	WP (C) - 13076/2 024	S K RATH	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No- 43)
11 1	49329/2 024	23.05.202 4	CONTC- 4152/20 24	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 2)
11 2	49330/2 024	23.05.202 4	CONTC- 4149/20 24	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 2)

113	49331/2024	23.05.2024	WP (C) - 13037/2024	S. K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No-43)
114	49332/2024	23.05.2024	CONTC-4150/2024	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21		(Se at No-43)
115	49333/2024	23.05.2024	CONTC-4119/2024	DINESH KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21		(Se at No-43)
116	49334/2024	23.05.2024	WP (C) - 12464/2024	A PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No-30)
117	49335/2024	23.05.2024	WP (C) - 13035/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No-43)
118	49336/2024	23.05.2024	CONTC-4120/2024	DINESH KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-43)
119	49337/2024	23.05.2024	CONTC-4118/2024	DINESH KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-43)
120	49338/2024	23.05.2024	WP (C) - 12935/2024	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-10)
121	49339/2024	23.05.2024	WP (C) - 12457/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No-30)
122	49340/2024	23.05.2024	CONTC-3597/2024	AVISEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-30)
123	49341/2024	23.05.2024	WP (C) - 12925/2024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
124	49342/2024	23.05.2024	CONTC-3598/2024	AVISEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	CONTEMPT	(Se at No-4)
125	49343/2024	23.05.2024	WP (C) - 12431/2024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No-

									30)
126	49344/2024	23.05.2024	CONTC-3600/2024	AVISEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-30)
127	49345/2024	23.05.2024	WP (C) - 12993/2024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
128	49346/2024	23.05.2024	WP (C) - 13018/2024	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -8	(Se at No-43)
129	49347/2024	23.05.2024	WP (C) - 12973/2024	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
130	49348/2024	23.05.2024	WP (C) - 12635/2024	M. R. ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No-13)
131	49349/2024	23.05.2024	CONTC-9967/2023	T K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	CONTEMPT	(Se at No-5)
132	49350/2024	23.05.2024	WP (C) - 12955/2024	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
133	49351/2024	23.05.2024	WP (C) - 12994/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
134	49352/2024	23.05.2024	WP (C) - 12634/2024	M. R. ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No-13)
135	49353/2024	23.05.2024	WP (C) - 12979/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
136	49354/2024	23.05.2024	WP (C) - 12988/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
137	49355/2024	23.05.2024	WP (C) - 12904/2024	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
138	49356/2024	23.05.2024	WP (C) - 12631/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH	(Se at

			024					-3	No-13)
139	49357/2024	23.05.2024	WP (C) - 13277/2024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -2	(Se at No-45)
140	49358/2024	23.05.2024	WP (C) - 12631/2024	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No-13)
141	49359/2024	23.05.2024	WP (C) - 13278/2024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(Se at No-13)
142	49360/2024	23.05.2024	WP (C) - 12902/2024	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
143	49361/2024	23.05.2024	WP (C) - 13279/2024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -2	(Se at No-45)
144	49362/2024	23.05.2024	WP (C) - 12516/2024	L. D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -2	(Se at No-9)
145	49363/2024	23.05.2024	WP (C) - 13281/2024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(Se at No-9)
146	49364/2024	23.05.2024	WP (C) - 12982/2024	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
147	49365/2024	23.05.2024	BLAPL-3978/2024	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-20		(Se at No-10)
148	49366/2024	23.05.2024	WP (C) - 12643/2024	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No-13)
149	49367/2024	23.05.2024	WP (C) - 12978/2024	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
150	49368/2024	23.05.2024	ABLAPL-5055/2024	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-10)
151	49369/2024	23.05.2024	WP (C) -	B C PANDA	C.O.	COURT	Order Dtd.	WRIT	(Se

1	024	4	12453/2 024			NO. 1	2024-05-20	BRANCH -1	at No- 30)
15 2	49370/2 024	23.05.202 4	WP (C) - 38621/2 023	U. KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No- 51)
15 3	49371/2 024	23.05.202 4	BLAPL- 4829/20 24	MRUTYUNJA YA MOAHNTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	BAIL-2	(Se at No- 8)
15 4	49372/2 024	23.05.202 4	WP (C) - 38622/2 023	U. KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No- 51)
15 5	49373/2 024	23.05.202 4	BLAPL- 3652/20 24	AMLAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	BAIL-1	(Se at No- 2)
15 6	49374/2 024	23.05.202 4	WP (C) - 12520/2 024	B. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 9)
15 7	49375/2 024	23.05.202 4	WP (C) - 12512/2 024	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 9)
15 8	49376/2 024	23.05.202 4	WP (C) - 41524/2 021	A DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 6)
15 9	49377/2 024	23.05.202 4	BLAPL- 4790/20 24	A K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 6)
16 0	49378/2 024	23.05.202 4	WP (C) - 12494/2 024	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -1	(Se at No- 30)
16 1	49379/2 024	23.05.202 4	WP (C) - 13249/2 024	S DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 45)
16 2	49380/2 024	23.05.202 4	WP (C) - 12558/2 024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 9)
16 3	49381/2 024	23.05.202 4	BLAPL- 4426/20 24	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 9)

164	49382/2024	23.05.2024	WP (C) - 12558/2024	I PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No-9)
165	49383/2024	23.05.2024	BLAPL-4418/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-9)
166	49384/2024	23.05.2024	WP (C) - 13225/2024	DEBASISH SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No-45)
167	49385/2024	23.05.2024	BLAPL-1204/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-45)
168	49386/2024	23.05.2024	WP (C) - 12989/2024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
169	49387/2024	23.05.2024	WP (C) - 12755/2024	M SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -4	(Se at No-38)
170	49388/2024	23.05.2024	WP (C) - 12941/2024	R K PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
171	49389/2024	23.05.2024	WP (C) - 12740/2024	M SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -4	(Se at No-38)
172	49390/2024	23.05.2024	WP (C) - 12974/2024	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
173	49391/2024	23.05.2024	BLAPL-4847/2024	SAKTI PRASAD DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-10)
174	49392/2024	23.05.2024	WP (C) - 12402/2024	PK PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No-30)
175	49393/2024	23.05.2024	BLAPL-2279/2024	KSHITISH	C.O.	COURT NO. 1	Order Dtd. 2024-05-20		(Se at No-30)
176	49394/2024	23.05.2024	WP (C) - 13039/2024	P DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH (DIVIS	(Se at No-

								ION BENCH- 3)	119)
17 7	49395/2 024	23.05.202 4	WP (C) - 12980/2 024	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No- 10)
17 8	49396/2 024	23.05.202 4	WP (C) - 12563/2 024	A NANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 9)
17 9	49397/2 024	23.05.202 4	WP (C) - 12991/2 024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No- 10)
18 0	49399/2 024	23.05.202 4	BLAPL- 2738/20 24	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-20		(Se at No- 10)
18 1	49400/2 024	23.05.202 4	WP (C) - 12458/2 024	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -1	(Se at No- 30)
18 2	49401/2 024	23.05.202 4	WP (C) - 12426/2 024	S K MAHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -1	(Se at No- 30)
18 3	49402/2 024	23.05.202 4	BLAPL- 4026/20 24	J R BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 30)
18 4	49403/2 024	23.05.202 4	WP (C) - 12539/2 024	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -2	(Se at No- 9)
18 5	49404/2 024	23.05.202 4	BLAPL- 3628/20 24	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 9)
18 6	49405/2 024	23.05.202 4	WP (C) - 12545/2 024	A DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -2	(Se at No- 9)
18 7	49406/2 024	23.05.202 4	BLAPL- 4004/20 24	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 9)
18 8	49407/2 024	23.05.202 4	WA- 862/202 2	P.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT APPEAL	(Se at No- 3)

189	49408/2024	23.05.2024	WP (C) - 12958/2024	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
190	49409/2024	23.05.2024	WP (C) - 12945/2024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
191	49410/2024	23.05.2024	WP (C) - 12938/2024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
192	49411/2024	23.05.2024	WP (C) - 13171/2024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No-2)
193	49412/2024	23.05.2024	WP (C) - 13138/2024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No-2)
194	49413/2024	23.05.2024	BLAPL-4463/2024	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-2)
195	49414/2024	23.05.2024	WP (C) - 12969/2024	K C KAR	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-10)
196	49415/2024	23.05.2024	MACA-52/2014	S. SWAIN	C.O.	IN CHAMBERS	Order Dtd. 2024-05-11	MISC. APPEAL SEC.	(Se at No-1)
197	49416/2024	23.05.2024	CRLMP-806/2024	J. R. NAYAK	C.O.	IN CHAMBERS	Order Dtd. 2024-05-21	WRIT BRANCH -6	(Se at No-24)
198	49417/2024	23.05.2024	CRLA-699/2023	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-11-02	CRIMINAL APPEAL	(Se at No-9)
199	49418/2024	23.05.2024	BLAPL-5339/2023	I PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-07-24	BAIL-1	(Se at No-3)
200	49419/2024	23.05.2024	BLAPL-3012/2024	S.K. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-05-21	BAIL-1	(Se at No-3)
201	49420/2024	23.05.2024	WP (C) - 13118/2024	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-05-21	WRIT BRANCH (DIVIS	(Se at No-

								ION BENCH- 3)	120)
20 2	49422/2 024	23.05.202 4	ABLAPL- 4941/20 21	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2021-07-26	BAIL-2	(Se at No- 16)
20 3	49423/2 024	23.05.202 4	BLAPL- 4425/20 24	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Se at No- 16)
20 4	49424/2 024	23.05.202 4	BLAPL- 4866/20 24	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-05-20		(Se at No- 16)
20 5	49425/2 024	23.05.202 4	WP (C) - 13069/2 024	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-05-21	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 119)
20 6	49426/2 024	23.05.202 4	BLAPL- 1723/20 24	RASHMI RANJAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-05-17	BAIL-2	(Se at No- 11)
20 7	49427/2 024	23.05.202 4	WP (C) - 12678/2 024	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No- 13)
20 8	49428/2 024	23.05.202 4	BLAPL- 3586/20 24	K K NATH	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Se at No- 13)
20 9	49429/2 024	23.05.202 4	BLAPL- 1300/20 24	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-14		(Se at No- 13)
21 0	49431/2 024	23.05.202 4	BLAPL- 1436/20 24	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No- 13)
21 1	49432/2 024	23.05.202 4	WP (C) - 13022/2 024	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 119)
21 2	49433/2 024	23.05.202 4	BLAPL- 4651/20 24	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-15	BAIL-1	(Se at No- 1)

213	49435/2024	23.05.2024	BLAPL-4639/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-15	BAIL-1	(Se at No-6)
214	49436/2024	23.05.2024	BLAPL-3954/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-23		(Se at No-6)
215	49437/2024	23.05.2024	WP (C) - 12964/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
216	49438/2024	23.05.2024	WP (C) - 12968/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
217	49440/2024	23.05.2024	BLAPL-3679/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No-117)
218	49441/2024	23.05.2024	WP (C) - 12966/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
219	49442/2024	23.05.2024	WP (C) - 12967/2024	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
220	49444/2024	23.05.2024	WP (C) - 12953/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
221	49445/2024	23.05.2024	BLAPL-3674/2024	BIJAY KUMAR DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No-117)
222	49447/2024	23.05.2024	WP (C) - 12936/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
223	49448/2024	23.05.2024	BLAPL-3161/2024	SUBAS SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at

			24			OLD			No-117)
224	49450/2024	23.05.2024	WP (C) - 12984/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
225	49451/2024	23.05.2024	WP (C) - 12690/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No-13)
226	49452/2024	23.05.2024	BLAPL-3158/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17	BAIL-1	(Se at No-1)
227	49453/2024	23.05.2024	WP (C) - 12688/2024	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No-13)
228	49454/2024	23.05.2024	WP (C) - 12714/2024	AUROBINDA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -4	(Se at No-38)
229	49456/2024	23.05.2024	WP (C) - 12975/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
230	49457/2024	23.05.2024	WP (C) - 12729/2024	DR. PURUSO TTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -4	(Se at No-38)
231	49459/2024	23.05.2024	WP (C) - 12687/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No-13)
232	49460/2024	23.05.2024	WP (C) - 13173/2024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No-2)
233	49462/2024	23.05.2024	WP (C) - 12026/2024	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -5	(Se at No-47)
234	49463/2024	23.05.2024	WP (C) - 12533/2024	A DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH -2	(Se at No-9)
235	49464/2024	23.05.2024	WP (C) - 12070/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -5	(Se at No-47)

236	49466/2024	23.05.2024	WP (C) - 13129/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
237	49467/2024	23.05.2024	WP (C) - 13142/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
238	49473/2024	23.05.2024	ABLAPL-2670/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL-1	(Se at No-2)
239	49482/2024	23.05.2024	MACA-423/2023	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	MISC. APPEAL SEC.	(Se at No-7)
240	49486/2024	23.05.2024	BLAPL-2085/2024	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Se at No-7)
241	49488/2024	23.05.2024	BLAPL-2319/2024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-05-21		(Se at No-7)
242	49489/2024	23.05.2024	CONTC-4078/2024	M NAIK	C.O.	COURT NO. 17	Order Dtd. 2024-05-20		(Se at No-7)
243	49490/2024	23.05.2024	WP (C) - 13055/2024	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -8	(Se at No-43)
244	49491/2024	23.05.2024	WPCRL-42/2024	L. D. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
245	49492/2024	23.05.2024	ABLAPL-8286/2023	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	BAIL-1	(Se at No-1)
246	49493/2024	23.05.2024	ABLAPL-15387/2023	C M JATI	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	BAIL-1	(Se at No-2)
247	49495/2024	23.05.2024	WP (C) - 11547/2	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH	(Se at

			024					-6	No-16)
248	49496/2024	23.05.2024	WP (C) - 13160/2024	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No-2)
249	49497/2024	23.05.2024	WP (C) - 12451/2024	M. R. PADHI	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH -1	(Se at No-30)
250	49498/2024	23.05.2024	WP (C) - 12949/2024	R R DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-10)
251	49499/2024	23.05.2024	WP (C) - 12897/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No-20)
252	49500/2024	23.05.2024	WP (C) - 12977/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
253	49501/2024	23.05.2024	WP (C) - 12923/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
254	49502/2024	23.05.2024	WP (C) - 7924/2023	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -1	(Se at No-4)
255	49504/2024	23.05.2024	WP (C) - 8037/2023	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -2	(Se at No-8)
256	49506/2024	23.05.2024	WP (C) - 8039/2023	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -2	(Se at No-8)
257	49507/2024	23.05.2024	WP (C) - 10948/2023	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	WRIT BRANCH -4	(Se at No-17)
258	49508/2024	23.05.2024	WP (C) - 8516/2023	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -2	(Se at No-9)
259	49509/2024	23.05.2024	WP (C) - 10949/2023	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -4	(Se at No-17)
26	49510/2024	23.05.2024	WP (C) -	G.	C.O.	COURT	Order Dtd.	WRIT	(Se

0	024	4	10950/2 023	SUNDARA		NO. 1	2024-05-08	BRANCH -4	at No- 17)
26 1	49511/2 024	23.05.202 4	WP (C) - 10951/2 023	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -4	(Se at No- 17)
26 2	49512/2 024	23.05.202 4	WP (C) - 10952/2 023	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -4	(Se at No- 17)
26 3	49513/2 024	23.05.202 4	WP (C) - 10953/2 023	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -4	(Se at No- 17)
26 4	49514/2 024	23.05.202 4	WP (C) - 10954/2 023	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH -4	(Se at No- 17)
26 5	49515/2 024	23.05.202 4	CONTC- 1575/20 13	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 3)
26 6	49516/2 024	23.05.202 4	CONTC- 1312/20 11	J K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No- 3)
26 7	49517/2 024	23.05.202 4	CONTC- 3142/20 24	S. MOHARANA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-09		(Se at No- 3)
26 8	49518/2 024	23.05.202 4	WA- 1145/20 24	M DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-03		(Se at No- 3)
26 9	49519/2 024	23.05.202 4	WA- 1143/20 24	M DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-03		(Se at No- 3)
27 0	49520/2 024	23.05.202 4	WA- 1142/20 24	M DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-03		(Se at No- 3)
27 1	49521/2 024	23.05.202 4	WA- 1141/20 24	M DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-03		(Se at No- 3)
27 2	49522/2 024	23.05.202 4	WA- 859/202 3	T SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-05-21	WRIT APPEAL	(Se at No- 4)

27 3	49523/2 024	23.05.202 4	WP (C) - 12691/2 024	R K MOHABHOI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-05-21	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 114)
27 4	49524/2 024	23.05.202 4	WA- 1307/20 24	M DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-03		(Se at No- 114)
27 5	49525/2 024	23.05.202 4	WA- 1289/20 24	M DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-03		(Se at No- 114)
27 6	49526/2 024	23.05.202 4	WA- 1217/20 24	J K KAR	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-03		(Se at No- 114)
27 7	49527/2 024	23.05.202 4	WA- 1200/20 24	A. SUNDARAY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-03		(Se at No- 114)
27 8	49528/2 024	23.05.202 4	CONTC- 3660/20 24	C.KASTURI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-05-21		(Se at No- 114)
27 9	49529/2 024	23.05.202 4	CONTC- 2138/20 24	S. K. MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 9)
28 0	49530/2 024	23.05.202 4	CONTC- 8389/20 23	D. GOCHHAYAT	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 7)
28 1	49531/2 024	23.05.202 4	CONTC- 8389/20 23	S. MOHAPATRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 7)
28 2	49532/2 024	23.05.202 4	CONTC- 9484/20 23	S. MOHAPATRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-05-21	CONTEM PT	(Se at No- 9)
28 3	49533/2 024	23.05.202 4	WP (C) - 1728/20 24	B. K. PATI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-02	WRIT BRANCH (DIVIS ION BENCH-	(Se at No- 113)

								2)	
284	49534/2024	23.05.2024	WP (C) - 12763/2024	S. K. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
285	49535/2024	23.05.2024	WP (C) - 12538/2024	S. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
286	49536/2024	23.05.2024	WP (C) - 673/2016	S K SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2018-01-05		(Seat No-113)
287	49537/2024	23.05.2024	CMP-514/2024	G. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Seat No-14)
288	49538/2024	23.05.2024	ABLAPL-3058/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Seat No-9)
289	49539/2024	23.05.2024	ABLAPL-5229/2024	BIJAY KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-1	(Seat No-3)
290	49540/2024	23.05.2024	ABLAPL-3052/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Seat No-3)
291	49541/2024	23.05.2024	ABLAPL-5044/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-07-05		(Seat No-3)
292	49542/2024	23.05.2024	ABLAPL-5042/2024	SUSHREE SANGITA PASAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Seat No-3)
293	49543/2024	23.05.2024	ABLAPL-5040/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Seat No-9)
294	49544/2024	23.05.2024	ABLAPL-5039/2024	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Seat No-9)
295	49545/2024	23.05.2024	ABLAPL-	A.	C.O.	COURT	Order Dtd.		(Seat No-9)

5	024	4	5031/2024	MOHANTY		NO. 2	2024-07-05		at No-9)
296	49546/2024	23.05.2024	ABLAPL-5028/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-07-03		(Se at No-9)
297	49547/2024	23.05.2024	WP (C) - 19979/2023	S.K.BEHERA	C.O.	COURT NO. 2	Judgement Dtd. 2024-04-19	WRIT BRANCH -3	(Se at No-14)
298	49548/2024	23.05.2024	ABLAPL-5027/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	BAIL-1	(Se at No-4)
299	49549/2024	23.05.2024	ABLAPL-5014/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
300	49550/2024	23.05.2024	ABLAPL-5013/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
301	49551/2024	23.05.2024	WP (C) - 21427/2023	M.R.DHAL	C.O.	COURT NO. 2	Judgement Dtd. 2024-04-19	WRIT BRANCH -6	(Se at No-25)
302	49552/2024	23.05.2024	ABLAPL-5012/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-25)
303	49553/2024	23.05.2024	ABLAPL-5011/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-25)
304	49554/2024	23.05.2024	ABLAPL-4998/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-25)
305	49555/2024	23.05.2024	ABLAPL-5003/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-25)
306	49556/2024	23.05.2024	ABLAPL-5000/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-25)
307	49557/2024	23.05.2024	ABLAPL-4540/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-25)

308	49558/2024	23.05.2024	ABLAPL-4956/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-1	(Se at No-4)
309	49559/2024	23.05.2024	ABLAPL-4981/2024	HRUDANAND A MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-7)
310	49560/2024	23.05.2024	CRLMC-4795/2023	S.S.PATTAI K	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-3)
311	49561/2024	23.05.2024	ABLAPL-3488/2024	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No-3)
312	49562/2024	23.05.2024	ABLAPL-5063/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-3)
313	49563/2024	23.05.2024	ABLAPL-5058/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-3)
314	49564/2024	23.05.2024	ABLAPL-5052/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-3)
315	49565/2024	23.05.2024	CRLMA-75/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-1	(Se at No-5)
316	49566/2024	23.05.2024	ABLAPL-5051/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No-8)
317	49567/2024	23.05.2024	ABLAPL-3433/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-1	(Se at No-2)
318	49568/2024	23.05.2024	CRLMC-3009/2023	KC PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-4)
319	49569/2024	23.05.2024	ABLAPL-5062/2024	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
320	49570/2024	23.05.2024	ABLAPL-3149/2024	CHHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	BAIL-2	(Se at No-

									7)
32 1	49571/2 024	23.05.202 4	ABLAPL- 2880/20 24	D. K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-13	BAIL-2	(Se at No- 8)
32 2	49572/2 024	23.05.202 4	WP (C) - 12710/2 024	SC MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH -4	(Se at No- 38)
32 3	49573/2 024	23.05.202 4	WP (C) - 13186/2 024	JAYANTA KUMAR KHANDAYAT RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
32 4	49574/2 024	23.05.202 4	ABLAPL- 3546/20 24	J. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-14		(Se at No- 2)
32 5	49575/2 024	23.05.202 4	ABLAPL- 3151/20 24	KEDAR SANKAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No- 2)
32 6	49576/2 024	23.05.202 4	WP (C) - 12657/2 024	M R ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No- 13)
32 7	49577/2 024	23.05.202 4	ABLAPL- 3141/20 24	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Se at No- 13)
32 8	49578/2 024	23.05.202 4	WP (C) - 12652/2 024	M R ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No- 13)
32 9	49579/2 024	23.05.202 4	ABLAPL- 5064/20 24	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No- 13)
33 0	49580/2 024	23.05.202 4	WP (C) - 12686/2 024	M R ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No- 13)
33 1	49581/2 024	23.05.202 4	ABLAPL- 5056/20 24	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No- 8)
33 2	49582/2 024	23.05.202 4	WP (C) - 12713/2 024	M R ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH -4	(Se at No- 38)
33 3	49583/2 024	23.05.202 4	ABLAPL- 5050/20	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at

			24						No-38)
334	49584/2024	23.05.2024	ABLAPL-5049/2024	S. K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-38)
335	49585/2024	23.05.2024	ABLAPL-5048/2024	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-1	(Se at No-4)
336	49586/2024	23.05.2024	ABLAPL-5045/2024	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
337	49587/2024	23.05.2024	ABLAPL-5043/2024	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
338	49588/2024	23.05.2024	ABLAPL-5041/2024	RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-05	BAIL-1	(Se at No-4)
339	49589/2024	23.05.2024	ABLAPL-5038/2024	JAYADEBA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
340	49590/2024	23.05.2024	ABLAPL-5036/2024	D. C. DEY	C.O.	COURT NO. 2	Order Dtd. 2024-07-09	BAIL-1	(Se at No-4)
341	49591/2024	23.05.2024	ABLAPL-5035/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
342	49592/2024	23.05.2024	ABLAPL-5034/2024	ASHOK KUMAR RANA	C.O.	COURT NO. 2	Order Dtd. 2024-07-09		(Se at No-4)
343	49593/2024	23.05.2024	ABLAPL-5030/2024	B. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
344	49594/2024	23.05.2024	WP (C) - 1333/2017	K K NATH	C.O.	COURT NO. 2	Order Dtd. 2024-05-13	WRIT BRANCH -7	(Se at No-5)
345	49595/2024	23.05.2024	ABLAPL-5029/2024	S. K. ACHARYA	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Se at No-5)
34	49596/2	23.05.202	WP (C) -	BRAJA	C.O.	COURT	Order Dtd.	WRIT	(Se

6	024	4	12292/2 024	KISHOR PANDA		NO. 2	2024-05-20	BRANCH -7	at No- 18)
34 7	49597/2 024	23.05.202 4	WP (C) - 12065/2 020	D. K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2023-10-09	WRIT BRANCH -5	(Se at No- 22)
34 8	49598/2 024	23.05.202 4	WP (C) - 12695/2 024	BRAJA KISHOR PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No- 13)
34 9	49599/2 024	23.05.202 4	ABLAPL- 5026/20 24	A. K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-21		(Se at No- 13)
35 0	49600/2 024	23.05.202 4	WP (C) - 12297/2 024	BRAJA KISHOR PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-05-20	WRIT BRANCH -7	(Se at No- 18)
35 1	49601/2 024	23.05.202 4	ABLAPL- 5025/20 24	M. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Se at No- 18)
35 2	49602/2 024	23.05.202 4	WP (C) - 9874/20 14	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No- 29)
35 3	49603/2 024	23.05.202 4	CRLMC- 1876/20 24	B.N.SATAP ATHY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 7)
35 4	49604/2 024	23.05.202 4	ABLAPL- 5023/20 24	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No- 7)
35 5	49605/2 024	23.05.202 4	MACA- 777/202 3	BISWAJIT MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 4)
35 6	49606/2 024	23.05.202 4	ABLAPL- 5022/20 24	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No- 7)
35 7	49607/2 024	23.05.202 4	CRLMC- 1790/20 24	T.K.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No- 7)
35 8	49608/2 024	23.05.202 4	MACA- 857/202 3	M K PATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No- 7)

359	49609/2024	23.05.2024	ABLAPL-5021/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-09		(Se at No-7)
360	49610/2024	23.05.2024	ABLAPL-5019/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-1	(Se at No-4)
361	49612/2024	23.05.2024	MACA-712/2023	S K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Se at No-4)
362	49613/2024	23.05.2024	CRLMC-2257/2023	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-3)
363	49614/2024	23.05.2024	ABLAPL-5018/2024	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-09		(Se at No-3)
364	49615/2024	23.05.2024	WP (C) - 28402/2023	R K DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANCH -2	(Se at No-50)
365	49617/2024	23.05.2024	ABLAPL-5017/2024	R. B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-09		(Se at No-50)
366	49618/2024	23.05.2024	BLAPL-14437/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No-9)
367	49619/2024	23.05.2024	ABLAPL-5016/2024	ANANT DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-05	BAIL-2	(Se at No-9)
368	49620/2024	23.05.2024	ABLAPL-5009/2024	PRAKASH KUMAR JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-9)
369	49621/2024	23.05.2024	BLAPL-10059/2022	A S POUL	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No-7)
370	49623/2024	23.05.2024	ABLAPL-5008/2024	M. K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-07-05		(Se at No-7)
371	49624/2024	23.05.2024	ABLAPL-5004/2024	K. C. LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-1	(Se at No-)

									4)
37 2	49625/2 024	23.05.202 4	TRP (C) - 398/202 3	H S DEO	C.O.	COURT NO. 3	Order Dtd. 2024-05-21	M.J.C.	(Se at No- 6)
37 3	49626/2 024	23.05.202 4	ABLAPL- 5001/20 24	ASHOK KUMAR RANA	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No- 6)
37 4	49627/2 024	23.05.202 4	ABLAPL- 4999/20 24	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No- 6)
37 5	49628/2 024	23.05.202 4	ABLAPL- 4997/20 24	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-05-21		(Se at No- 6)
37 6	49629/2 024	23.05.202 4	ABLAPL- 10831/2 023	S K BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	BAIL-1	(Se at No- 3)
37 7	49631/2 024	23.05.202 4	CRLMC- 5407/20 23	BIKRAM BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 7)
37 8	49633/2 024	23.05.202 4	CRLMC- 1398/20 24	M K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 1)
37 9	49635/2 024	23.05.202 4	CRLMC- 5299/20 23	S ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 5)
38 0	49636/2 024	23.05.202 4	WP (C) - 9137/20 23	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	WRIT BRANCH -1	(Se at No- 31)
38 1	49637/2 024	23.05.202 4	CRLMC- 2005/20 24	CHHABI RANA	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 1)
38 2	49638/2 024	23.05.202 4	CRLMC- 1999/20 24	A T NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-05-21		(Se at No- 1)
38 3	49639/2 024	23.05.202 4	CRLMC- 1982/20 24	A K ROUL	C.O.	COURT NO. 15	Order Dtd. 2024-08-21	CRIMIN AL MISC	(Se at No- 5)
38 4	49640/2 024	23.05.202 4	CRLMC- 1856/20	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMIN AL	(Se at

			24					MISC	No-7)
385	49641/2024	23.05.2024	CRLMC-1953/2024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-07-16	CRIMINAL MISC	(Se at No-5)
386	49642/2024	23.05.2024	WP (C) - 13262/2024	K.. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -2	(Se at No-45)
387	49643/2024	23.05.2024	CRLMC-1857/2024	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-7)
388	49644/2024	23.05.2024	CRLMC-772/2022	M K MALLICK	C.O.	COURT NO. 3	Order Dtd. 2022-06-30	CRIMINAL MISC	(Se at No-6)
389	49645/2024	23.05.2024	CRLMC-555/2024	R. K. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-5)
390	49646/2024	23.05.2024	CRLMC-4892/2023	A DAS	C.O.	COURT NO. 15	Order Dtd. 2024-06-27	CRIMINAL MISC	(Se at No-7)
391	49647/2024	23.05.2024	CRLMC-3601/2023	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
392	49648/2024	23.05.2024	CRLMC-3625/2023	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Se at No-5)
393	49649/2024	23.05.2024	CRLMC-1965/2024	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
394	49650/2024	23.05.2024	CRLMC-1291/2024	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
395	49651/2024	23.05.2024	CRLMC-1809/2024	D. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-7)
396	49652/2024	23.05.2024	ABLAPL-5010/2024	KARMA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-21		(Se at No-7)
39	49653/2	23.05.202	CRLMC-	D. K.	C.O.	COURT	Order Dtd.	CRIMIN	(Se

7	024	4	1811/2024	JENA		NO. 15	2024-05-20	AL MISC	at No-7)
398	49654/2024	23.05.2024	CRLMA-100/2024	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	BAIL-1	(Se at No-5)
399	49655/2024	23.05.2024	CRLMC-874/2024	A PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-2)
400	49656/2024	23.05.2024	CRLMC-1898/2024	J K KAR	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-7)
401	49657/2024	23.05.2024	WP (C) - 2715/2024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH -3	(Se at No-33)
402	49658/2024	23.05.2024	CRLMC-1879/2024	S. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-7)
403	49659/2024	23.05.2024	ABLAPL-5033/2024	MRUTYUNJAYA MOAHNTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-7)
404	49660/2024	23.05.2024	CRLMC-4409/2023	PK DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-4)
405	49661/2024	23.05.2024	ABLAPL-5046/2024	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-21		(Se at No-4)
406	49662/2024	23.05.2024	ABLAPL-4396/2024	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-4)
407	49663/2024	23.05.2024	CRLMC-4213/2022	A. SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-3)
408	49664/2024	23.05.2024	ABLAPL-4399/2024	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-3)
409	49665/2024	23.05.2024	CRLMC-4213/2022	A. SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-3)

410	49666/2024	23.05.2024	ABLAPL-3474/2024	SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-3)
411	49667/2024	23.05.2024	CRLMC-1921/2024	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
412	49668/2024	23.05.2024	CRLMC-2980/2022	P. K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-6)
413	49669/2024	23.05.2024	ABLAPL-5053/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No-8)
414	49670/2024	23.05.2024	CRLMC-856/2024	B B ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-2)
415	49671/2024	23.05.2024	CRLMC-1940/2024	B K RAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
416	49672/2024	23.05.2024	CRLMC-1931/2024	R K SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-5)
417	49673/2024	23.05.2024	ABLAPL-5037/2024	AMLAN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-5)
418	49674/2024	23.05.2024	CRLMC-4294/2022	JINU RANI	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-3)
419	49675/2024	23.05.2024	CRLMC-1810/2024	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-7)
420	49676/2024	23.05.2024	BLAPL-4846/2024	MK SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-7)
421	49677/2024	23.05.2024	CRLMC-893/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-07-11	CRIMINAL MISC	(Se at No-2)
422	49678/2024	23.05.2024	BLAPL-699/2024	N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-21		(Se at No-

									2)
423	49679/2024	23.05.2024	CRLMC-1867/2024	A B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-7)
424	49680/2024	23.05.2024	WP (C) - 13062/2024	ULLASH CHANDRA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No-43)
425	49681/2024	23.05.2024	CRLMC-2979/2022	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-6)
426	49682/2024	23.05.2024	WP (C) - 12639/2024	M.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -3	(Se at No-13)
427	49683/2024	23.05.2024	WP (C) - 13046/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No-43)
428	49684/2024	23.05.2024	CRLMC-4659/2023	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-6)
429	49685/2024	23.05.2024	ABLAPL-5057/2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-1	(Se at No-4)
430	49686/2024	23.05.2024	WP (C) - 13033/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No-43)
431	49687/2024	23.05.2024	WP (C) - 13029/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No-43)
432	49688/2024	23.05.2024	CRLMC-3730/2016	B PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-4)
433	49689/2024	23.05.2024	WP (C) - 12986/2024	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
434	49690/2024	23.05.2024	WP (C) - 12986/2024	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -7	(Se at No-10)
435	49691/2024	23.05.2024	ABLAPL-4289/20	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at

			24			OLD			No-10)
436	49692/2024	23.05.2024	WP (C) - 12637/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -3	(Se at No-13)
437	49694/2024	23.05.2024	CRLMC-1886/2024	A TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-7)
438	49695/2024	23.05.2024	WP (C) - 12697/2024	KSHIEITH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No-13)
439	49696/2024	23.05.2024	CRLMC-1885/2024	A TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	CRIMINAL MISC	(Se at No-7)
440	49697/2024	23.05.2024	WP (C) - 12985/2024	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-10)
441	49698/2024	23.05.2024	WP (C) - 13141/2024	P.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No-2)
442	49699/2024	23.05.2024	CRLMC-5131/2023	M K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-06-28	CRIMINAL MISC	(Se at No-4)
443	49700/2024	23.05.2024	WP (C) - 12733/2024	M. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	WRIT BRANCH -4	(Se at No-38)
444	49701/2024	23.05.2024	CONTC-3733/2024	B. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Se at No-38)
445	49702/2024	23.05.2024	CRLMC-1229/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Se at No-5)
446	49703/2024	23.05.2024	WP (C) - 13042/2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No-43)
447	49704/2024	23.05.2024	ABLAPL-4984/2024	M.R.BADAJENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Se at No-43)
448	49705/2024	23.05.2024	WP (C) -	A.K. ROUL	C.O.	COURT	Order Dtd.	WRIT	(Se

8	024	4	12721/2 024			NO. 2	2024-05-20	BRANCH -4	at No- 38)
44 9	49706/2 024	23.05.202 4	CRLMC- 1922/20 24	KHSITISH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 5)
45 0	49707/2 024	23.05.202 4	WP (C) - 13295/2 024	S. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 45)
45 1	49708/2 024	23.05.202 4	WP (C) - 12264/2 024	S. PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH -7	(Se at No- 18)
45 2	49709/2 024	23.05.202 4	CRLMC- 1888/20 24	T. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 7)
45 3	49710/2 024	23.05.202 4	WP (C) - 12762/2 024	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH -4	(Se at No- 38)
45 4	49711/2 024	23.05.202 4	WP (C) - 12671/2 024	S. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	WRIT BRANCH -3	(Se at No- 13)
45 5	49712/2 024	23.05.202 4	CRLMC- 1739/20 24	L. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 6)
45 6	49713/2 024	23.05.202 4	WP (C) - 13257/2 024	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -2	(Se at No- 45)
45 7	49714/2 024	23.05.202 4	WP (C) - 13260/2 024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 45)
45 8	49715/2 024	23.05.202 4	CRLMC- 1333/20 24	SK LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMIN AL MISC	(Se at No- 1)
45 9	49716/2 024	23.05.202 4	WP (C) - 13169/2 024	D.K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-21	WRIT BRANCH -1	(Se at No- 2)
46 0	49717/2 024	23.05.202 4	WP (C) - 13083/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No- 43)

46 1	49718/2 024	23.05.202 4	ABLAPL- 3058/20 24	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No- 9)
46 2	49719/2 024	23.05.202 4	WP (C) - 13081/2 024	B. BEHERA	C.O.	COURT NO. 2		WRIT BRANCH -8	(Se at No- 43)
46 3	49720/2 024	23.05.202 4	WP (C) - 12744/2 024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No- 38)
46 4	49721/2 024	23.05.202 4	WP (C) - 12727/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -4	(Se at No- 38)
46 5	49722/2 024	23.05.202 4	ABLAPL- 3319/20 24	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-1	(Se at No- 3)
46 6	49723/2 024	23.05.202 4	CRLMC- 1900/20 24	P L MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	CRIMIN AL MISC	(Se at No- 7)
46 7	49724/2 024	23.05.202 4	WP (C) - 12883/2 024	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
46 8	49725/2 024	23.05.202 4	WP (C) - 12824/2 024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
46 9	49726/2 024	23.05.202 4	WP (C) - 12645/2 024	B. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -3	(Se at No- 13)
47 0	49727/2 024	23.05.202 4	CRLMC- 1906/20 24	A K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	CRIMIN AL MISC	(Se at No- 5)
47 1	49728/2 024	23.05.202 4	WP (C) - 12568/2 024	B. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No- 9)
47 2	49729/2 024	23.05.202 4	BLAPL- 4746/20 24	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No- 9)
47 3	49730/2 024	23.05.202 4	CRLMC- 5132/20 23	M.K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-06-28	CRIMIN AL MISC	(Se at No-

									4)
47 4	49731/2 024	23.05.202 4	ABLAPL- 4996/20 24	AK RANA	C.O.	COURT NO. 15	Order Dtd. 2024-05-21		(Se at No- 4)
47 5	49732/2 024	23.05.202 4	ABLAPL- 4995/20 24	JP KAR	C.O.	COURT NO. 15	Order Dtd. 2024-05-21		(Se at No- 4)
47 6	49733/2 024	23.05.202 4	CRLA- 493/202 4	H. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMIN AL APPEAL	(Se at No- 10)
47 7	49734/2 024	23.05.202 4	ABLAPL- 4384/20 24	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Se at No- 10)
47 8	49735/2 024	23.05.202 4	ABLAPL- 4994/20 24	AK RANA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No- 10)
47 9	49736/2 024	23.05.202 4	WP (C) - 13084/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No- 43)
48 0	49737/2 024	23.05.202 4	ABLAPL- 4969/20 24	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Se at No- 43)
48 1	49738/2 024	23.05.202 4	WP (C) - 13041/2 024	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No- 43)
48 2	49739/2 024	23.05.202 4	ABLAPL- 4958/20 24	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	BAIL-1	(Se at No- 3)
48 3	49740/2 024	23.05.202 4	WP (C) - 13045/2 024	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	WRIT BRANCH -8	(Se at No- 43)
48 4	49741/2 024	23.05.202 4	ABLAPL- 4906/20 24	D RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No- 43)
48 5	49742/2 024	23.05.202 4	WP (C) - 12474/2 024	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH -1	(Se at No- 30)
48 6	49743/2 024	23.05.202 4	WP (C) - 13107/2	B.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	WRIT BRANCH	(Se at

			024			OLD		-1	No-2)
487	49744/2024	23.05.2024	ABLAPL-4798/2024	G CHOTTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-2)
488	49745/2024	23.05.2024	ABLAPL-4599/2024	M JATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No-7)
489	49746/2024	23.05.2024	ABLAPL-3804/2024	A P SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-26	BAIL-2	(Se at No-10)
490	49747/2024	23.05.2024	ABLAPL-3676/2024	S K SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	BAIL-2	(Se at No-9)
491	49748/2024	23.05.2024	ABLAPL-3581/2024	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Se at No-9)
492	49749/2024	23.05.2024	ABLAPL-5061/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No-8)
493	49750/2024	23.05.2024	ABLAPL-3660/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-21		(Se at No-8)
494	49751/2024	23.05.2024	BLAPL-4730/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No-8)
495	49752/2024	23.05.2024	BLAPL-5042/2024	BISWOJEET LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-23	BAIL-1	(Se at No-3)
496	49753/2024	23.05.2024	BLAPL-2421/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-15		(Se at No-3)
497	49754/2024	23.05.2024	BLAPL-1537/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21		(Se at No-3)
498	49755/2024	23.05.2024	ABLAPL-1295/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	BAIL-2	(Se at No-11)
499	49757/2	23.05.202	CRLMC-	K.MONDAL	C.O.	COURT	Order Dtd.	CRIMIN	(Se

9	024	4	1836/2024			NO. 15	2024-05-23	AL MISC	at No-7)
500	49758/2024	23.05.2024	ABLAPL-4415/2024	HP OJHA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-2	(Se at No-11)
501	49759/2024	23.05.2024	BLAPL-1499/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-21	BAIL-2	(Se at No-11)
502	49204/2024	23.05.2024	BLAPL-4896/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-05-21	BAIL-2	(Se at No-10)
503	49205/2024	23.05.2024	WP (C) - 4080/2016	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures		(Se at No-10)
504	49206/2024	23.05.2024	CRLMC-3414/2023	SAMEER PATTNAIK	GENERAL		Entire Document	CRIMINAL MISC	(Se at No-1)
505	49209/2024	23.05.2024	BLAPL-2166/2024	SAMEER PATTNAIK	GENERAL		Affidavit	BAIL-2	(Se at No-8)
506	49212/2024	23.05.2024	BLAPL-1782/2024	JNANINDRA PANI	GENERAL		Entire Document	BAIL-1	(Se at No-5)
507	49217/2024	23.05.2024	WP (C) - 11137/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH -2	(Se at No-7)
508	49220/2024	23.05.2024	WP (C) - 13296/2006	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH -7	(Se at No-5)
509	49224/2024	23.05.2024	WP (C) - 21780/2015	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH -2	(Se at No-7)
510	49232/2024	23.05.2024	WP (C) - 30075/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-13	WRIT BRANCH -1	(Se at No-30)
511	49239/2024	23.05.2024	WP (C) - 34183/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH -1	(Se at No-31)

51 2	49248/2 024	23.05.202 4	WP (C) - 28690/2 021	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No- 6)
51 3	49264/2 024	23.05.202 4	WP (C) - 12835/2 024	MANAS PATI	GENER AL		Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
51 4	49271/2 024	23.05.202 4	WP (C) - 12838/2 024	MANAS PATI	GENER AL		Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
51 5	49398/2 024	23.05.202 4	ABLAPL- 4834/20 24	KISHORE CHANDRA KAR	GENER AL		Order Dtd. 2024-05-16		(Se at No- 20)
51 6	49439/2 024	23.05.202 4	WP (C) - 33012/2 023	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-22	WRIT BRANCH -5	(Se at No- 20)
51 7	49446/2 024	23.05.202 4	WP (C) - 24271/2 023	JAYADEV BHOI	GENER AL		Judgement Dtd. 2024- 02-01	WRIT BRANCH -4	(Se at No- 46)
51 8	49458/2 024	23.05.202 4	WP (C) - 12893/2 024	SANDHYARA NI PANI	GENER AL		Order Dtd. 2024-05-21	WRIT BRANCH -5	(Se at No- 20)
51 9	49468/2 024	23.05.202 4	WP (C) - 34170/2 020	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024-04-26	WRIT BRANCH -4	(Se at No- 38)
52 0	49471/2 024	23.05.202 4	WP (C) - 26566/2 022	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2022-12-13	WRIT BRANCH -3	(Se at No- 33)
52 1	49611/2 024	23.05.202 4	ABLAPL- 3555/20 21	SAMEER PATNAIK	GENER AL		Misc.case	BAIL-1	(Se at No- 6)
52 2	49622/2 024	23.05.202 4	ABLAPL- 4971/20 24	MANAS RANJAN PATRA	GENER AL		Order Dtd. 2024-05-20		(Se at No- 6)
52 3	49630/2 024	23.05.202 4	BLAPL- 13280/2 023	PUSPANJAL I SAHU	GENER AL		Order Dtd. 2024-05-20	BAIL-2	(Se at No- 9)
52 4	49632/2 024	23.05.202 4	ABLAPL- 4065/20 24	RAKESH KUMAR NAYAK	GENER AL		Order Dtd. 2024-05-20	BAIL-1	(Se at No-

									3)
52 5	49634/2 024	23.05.202 4	ABLAPL- 3555/20 21	SAMEER PATTNAIK	GENER AL		Entire Document	BAIL-1	(Se at No- 6)
52 6	49760/2 024	23.05.202 4	ABLAPL- 2819/20 24	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024-05-13	BAIL-1	(Se at No- 3)
52 7	49761/2 024	23.05.202 4	BLAPL- 2827/20 24	AKSHYA KUMAR JENA	GENER AL		Order Dtd. 2024-05-21		(Se at No- 3)
52 8	49762/2 024	23.05.202 4	CRLMC- 1966/20 24	BADAL KUMAR BEHERA	GENER AL		Order Dtd. 2024-05-20	CRIMIN AL MISC	(Se at No- 5)
52 9	49763/2 024	23.05.202 4	ABLAPL- 5180/20 24	JAYANTA KUMAR MAJHI	GENER AL		Order Dtd. 2024-05-23	BAIL-2	(Se at No- 9)
53 0	49764/2 024	23.05.202 4	ABLAPL- 5187/20 24	BIDYADHAR PANDA	GENER AL		Order Dtd. 2024-05-23	BAIL-2	(Se at No- 10)
53 1	49765/2 024	23.05.202 4	BLAPL- 5059/20 24	BIDYADHAR PANDA	GENER AL		Order Dtd. 2024-05-23		(Se at No- 10)
53 2	49766/2 024	23.05.202 4	WP (C) - 12631/2 024	SANJAY KUMAR BEHERA	GENER AL			WRIT BRANCH -3	(Se at No- 13)
53 3	49767/2 024	23.05.202 4	WP (C) - 10831/2 019	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024-05-14	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105)
53 4	49768/2 024	23.05.202 4	WP (C) - 34712/2 020	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024-05-14	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111)
53 5	49769/2 024	23.05.202 4	WP (C) - 34709/2 020	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024-05-14	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111)

536	49770/2024	23.05.2024	WP (C) - 15877/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
537	49771/2024	23.05.2024	WP (C) - 27141/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-19	WRIT BRANCH -5	(Seat No-22)
538	49256/2024	23.05.2024	ABLAPL-2705/2024	S. K. BHANJADEO	GENERAL		Order Dtd. 2024-04-22	BAIL-2	(Seat No-9)
539	49262/2024	23.05.2024	CRLMC-79/2018	B R MOHANTY	GENERAL		Order Dtd. 2023-02-03	CRIMINAL MISC	(Seat No-5)
540	49312/2024	23.05.2024	CONTC-3088/2024	K K NATH	GENERAL		Order Dtd. 2024-05-03		(Seat No-5)
541	49421/2024	23.05.2024	CRLMC-1160/2024	B.K DAS	GENERAL		Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-7)
542	49430/2024	23.05.2024	CRLMC-892/2019	GOPAL	GENERAL		Order Dtd. 2023-04-04Judgement Dtd. 2023-04-04,	CRIMINAL MISC	(Seat No-3)
543	49434/2024	23.05.2024	BLAPL-11651/2023	G.R JENA	GENERAL		Order Dtd. 2023-11-22Judgement Dtd. 2023-11-22,	BAIL-2	(Seat No-12)
544	49443/2024	23.05.2024	JCRLA-71/2019	L PATRA	GENERAL		Order Dtd. 2023-01-12	CRIMINAL APPEAL	(Seat No-1)
545	49449/2024	23.05.2024	JCRLA-8/2009	L PATRA	GENERAL		Order Dtd. 5000-01-01	CRIMINAL APPEAL	(Seat No-1)
546	49455/2024	23.05.2024	WP (C) - 11837/2024	B.K PADHI	GENERAL		Order Dtd. 2024-05-14	WRIT BRANCH -2	(Seat No-8)
547	49461/2024	23.05.2024	WP (C) - 20579/2022	B.K PADHI	GENERAL		Order Dtd. 2023-08-17	WRIT BRANCH (DIVISION)	(Seat No-119)

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548	49465/2024	23.05.2024	WP (C) - 20579/2022	B.K PADHI	GENERAL		Order Dtd. 2023-08-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
549	49469/2024	23.05.2024	WP (C) - 22229/2020	M.NAYAK	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
550	49470/2024	23.05.2024	WP (C) - 9482/2018	R.BARIK	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH -4	(Seat No-19)
551	49472/2024	23.05.2024	WP (C) - 25231/2014	H.S DEO	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH -6	(Seat No-26)
552	49474/2024	23.05.2024	CONTC-1028/2024	L.D SAHOO	GENERAL		Order Dtd. 2024-04-05		(Seat No-26)
553	49475/2024	23.05.2024	CRMC-3241/1998	M.R SAHOO	GENERAL		PetitionAnnexure,		(Seat No-26)
554	49476/2024	23.05.2024	BLAPL-12151/2023	S.MOHARAN A	GENERAL		Judgement Dtd. 2024-05-01	BAIL-1	(Seat No-3)
555	49477/2024	23.05.2024	BLAPL-437/2021	R.BEHERA	GENERAL		Order Dtd. 2021-08-10	BAIL-2	(Seat No-10)
556	49478/2024	23.05.2024	MACA-845/2012	B.K MOHANTY	GENERAL		Judgement Dtd. 2016-07-13	MISC. APPEAL SEC.	(Seat No-7)
557	49479/2024	23.05.2024	CRLA-580/2023	P.K MOHANTY	GENERAL		Order Dtd. 2023-08-28	CRIMINAL APPEAL	(Seat No-9)
558	49480/2024	23.05.2024	OJC-3025/1987	S.U DORA	GENERAL		Judgement Dtd. 1992-05-14		(Seat No-9)
559	49481/2024	23.05.2024	CRLREV-	S.R	GENERAL		Order Dtd.	CRIMINAL	(Seat No-9)

9	024	4	143/2024	TRIPATHY	AL		2024-06-28Annexure,	AL REVISION	at No-4)
560	49483/2024	23.05.2024	CRLMC-658/2024	P K MOHANTY	GENERAL		Order Dtd. 2024-04-05	CRIMINAL MISC	(Se at No-1)
561	49484/2024	23.05.2024	WP (C) - 612/2016	B K TRIPATHY	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
562	49485/2024	23.05.2024	WP (C) - 19767/2019	N DAS	GENERAL		Order Dtd. 2022-08-02	WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
563	49487/2024	23.05.2024	WP (C) - 19426/2020	B BEHERA	GENERAL		Order Dtd. 2021-04-16	WRIT BRANCH (DIVISION BENCH)	(Se at No-101)
564	49494/2024	23.05.2024	RSA-167/2012	R C PANDA	GENERAL		Order Dtd. 2023-11-24	SECOND APPEAL	(Se at No-6)
565	49503/2024	23.05.2024	WP (C) - 3446/2020	P K MISHRA	GENERAL		Order Dtd. 2020-04-07	WRIT BRANCH -5	(Se at No-22)
566	49505/2024	23.05.2024	WP (C) - 2140/2020	R K BEHERA	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
567	49616/2024	23.05.2024	ABLAPL-14670/2023	SURENDRA DAS	GENERAL			BAIL-1	(Se at No-5)
568	49693/2024	23.05.2024	WP (C) - 14506/2015	BK NAYAK	GENERAL		Order Dtd. 2016-09-12		(Se at No-5)
569	49756/2024	23.05.2024	ABLAPL-1798/2016	N SINGH	GENERAL		Order Dtd. 2016-05-06		(Se at No-5)

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